Service tax for more services

†224. SHRI RAM JETHMALANI: Will the Minister of FINANCE be pleased to state:

- whether it is a fact that many more services have been brought under Service Tax Act for recovering tax from them in the country;
- (b) if so, the total number of services in the country from which tax would be recovered by Government now;
 - (c) whether Government's annual revenue would increase by this step; and
- (d) if so, the quantum of amount thereof and the effect on inflation in the country as a outcome of this tax recovery?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Sir, comprehensive approach to taxation of services has been introduced, due to which more services will come under service tax in the country;

- (b) Since selective approach has come to an end, it is not feasible to specify the total number of services from which tax would be recovered by Government now;
 - (c) Yes, Sir.
- (d) Budget Estimate for the current financial year, in respect of service tax, is fixed as Rupees 1,24,000 Crore, an increase of 27 per cent. over the previous year, impact of service tax levy on inflation is a complex phenomenon which depends on interplay of a number of factors, particularly the extent to which the new tax is passed on to the consumer. Therefore, it is not possible to specify the effect on inflation as a outcome of service tax recovery.

Policy for unclaimed fund

†225. SHRI RASHEED MASOOD: Will the Minister of FINANCE be pleased to state:

- whether it is a fact that Rs. 22,016 crores of insurance policy, Provident Fund and Fixed Deposit are lying as unclaimed funds;
 - (b) if so, the details thereof; and

[†] Original notice of the question was received in Hindi.